

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
STARRED QUESTION NO. 12
TO BE ANSWERED ON 17.07.2017

ASSESSMENT OF WORK UNDER MGNREGA

***12. DR. SATYANARAYAN JATIYA:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of the maximum number of working days, assurance of employment, payment of remuneration and the nature of work under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA); and
- (b) the details of the system in place for assessment of the work to be taken up and the work done vis-à-vis payments made under MGNREGA?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

- (a) & (b): A Statement is laid on the Table of the House.

Statement in reply to parts (a) & (b) of Rajya Sabha Starred Question No. 12 for 17.07.2017.

(a) & (b): Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is a demand driven programme which provides for at least 100 days of guaranteed wage employment in every Financial Year to every rural household whose adult members volunteer to do unskilled manual, on demand. The Ministry of Rural Development provides for 50 days of additional employment in notified drought affected areas of the State under the Scheme upon receipt of their demand on recommendation of Ministry of Agriculture and Farmers Welfare.

The MGNREGS focuses on following four category of works which are detailed in the Schedule-1, Para-4 of the Act:

Category-A: Public Works relating to Natural Resources Management

Category-B: Community Assets or Individual Assets for vulnerable sections

Category-C: Common Infrastructure (including for NRLM compliant SHGs)

Category-D: Rural Infrastructure

It has been stipulated that at least 60% of the works in terms of cost in a district should be related to agriculture and allied activities.

The daily wage rate is as per the rate notified in accordance with the provisions of section 6(1) of the Act. Payment of wages are based upon 'piece rate'. There are dedicated Technical Assistants (TA) for taking weekly/ fortnightly measurement/ assessment of work done and calculation of wages payable to the workers. There is provision for engaging at least one TA per 2500 active Job Cards.